## GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.556 TO BE ANSWERED ON 04.02.2021

#### Release of Funds for MSDP

#### **+556. SHRI PRATAPRAO JADHAV:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the release of Central fund due of the second installment of Anganwadi Centres under MultiSectoral Development Programme (MSDP) is pending with various States for the year 2019-20 especially with Buldhana district of Maharashtra;
- (b) if so, the details thereof for the said period along with the reasons therefor, State/district-wise;
- (c) whether the Union Government has received requests from public representatives to release Central amount due of second installment under the said programme especially for the Buldhana district of Maharashtra; and
- (d) if so, the details thereof and the action taken by the Union Government in this regard?

### ANSWER

# MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (d): The Ministry is implementing Pradhan Mantri Jan Vikas Karyakram (PMJVK) in 1300 identified Minority Concentration Areas (MCAs) of the country with the objective of developing socio-economic assets and basic amenities for improving quality of life of the people in these areas. Priority Sectors under the scheme are education, health, skill development and women centric projects. Being a Centrally Sponsored Scheme, projects are funded on sharing basis with the States/UTs. The central share of funds are released generally in two instalments. The first instalment is released along with the sanction of the project. Second and subsequent instalments are released after submission of utilization certificate for the previous release, submission of quarterly progress reports, submission of photographs of the asset under construction and status of release & utilization of corresponding State share etc.

The Ministry on 5.11.2020 received a reference dated 27.10.2020 from Hon'ble Member for release of second installment for Anganwadi Centres in Buldhana district of Maharashtra. Second installment for the projects in Buldana including Anganwadi Centres have been released to the State Government of Maharashtra vide sanction letter dated 29.10.2020 & 06.11.2020.